

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE UDHAMPUR

O R D E R

No: 3390/PDS54

Dated: 18.05.2020

Subject: Prevention measures to contain spread of Corona Virus (Covid-19).

In compliance to the circular No.1624/GS dated 17.05.2020 issued by Hon'ble High Court of J&K at Jammu & keeping in view the extension of National Lockdown upto 31st of May 2020 to prevent the spread of Corona virus (Covid-19), for hearing of any exceptionally urgent Civil/Criminal matter(s) from the residence(s) of Judicial Officers, the following Judicial Officers of District Udhampur are designated for the said purpose of hearings on the virtual mode only.

(A)

Sr. No.	Name & Designation of Judicial Officer	Hearing dates
1.	Sh. M.L. Manhas, Pr. District & Sessions Judge Udhampur	18 th , 19 th & 20 th May 2020.
2.	Sh. S.R. Gandhi, Addl. District & Sessions Judge Udhampur	Nil
3.	Sh. M.R. Chak, Chief Judicial Magistrate, Udhampur	Nil
4.	Sh. Ajay Kumar Sharma, Munsiff DMM (T) Udhampur	18 th , 19 th & 20 th May 2020
5.	Mrs. Girja Shewan, Munsiff Addl. Special Mobile Magistrate Udhampur	Nil
6.	Mrs. Kanya Singh Andhotra, Munsiff, Udhampur	Nil
7.	Miss Priyanka Mahajan, Munsiff Majalta	Nil

(B) District Court Staff:

Any court staff in distress, need or difficulty of any kind in District Udhampur shall seek the assistance of Sh. Ajay Kumar Sharma, Munsiff, District Mobile Magistrate (T) Udhampur, (M. No.7006034152 & e-mail: backhome.ajay@g.mail. Com.)


(M.L. MANHAS)
PR. DISTRICT & SESSIONS JUDGE
UDHAMPUR

Copy to the :

1. Worthy Registrar General, High Court of J&K, Jammu;
2. Worthy Principal Secretary to Hon'ble the Chief Justice, High Court of J&K Jammu;
3. Worthy Secretary to Hon'ble Mr. Justice Tashi Rabstan, Administrative Judge for Distt Udhampur for information;
4. to 9. Addl. Distt. & Sessions Judge Udhampur, (CJM) Sub-Judge Udhampur, Sub-Judge Ramnagar, Munsiff DMM (Traffic) Udhampur, Munsiff, Addl. Special Mobile Magistrate Udhampur, Munsiff/JMIC Udhampur, Munsiff JMIC Majalta & Munsiff Chenani, for information & compliance;
10. SSP Udhampur for information with the direction to circulate the order among all the police stations under his jurisdiction;
11. All PPs/APPs for information;
12. President, Bar Association Udhampur for information.
13. System Officer, e-Courts Udhampur for uploading the same on the official website of District Court.


PR. DISTRICT & SESSIONS JUDGE
UDHAMPUR